

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12011/2026 BLAPL/4051/2026	DIPU @ DEEPAK PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /76 /2023 A.D.J.,ATHAGARH(Cuttack) ST/0000036/2026
2	D-BLAPL/11312/2026 BLAPL/4052/2026	SOUMYA RANJAN JENA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KAKATAPUR /361 /2025 CIVIL JUDGE (JD)-CUM-JMFC, KAKATAPUR GR/0000383/2025
3	D-BLAPL/12045/2026 BLAPL/4053/2026	SANJIT JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000089/2026
4	D-BLAPL/12019/2026 BLAPL/4054/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	SAMAL /293 /2025 J.M.F.C.,TALCHER(Anugul ) GR/0001447/2025
5	D-BLAPL/12051/2026 BLAPL/4055/2026	RAJU ALDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	/ /0 C.J.M.,BARIPADA(Mayurbhanj) 2(B)CC/0000008/2026
6	D-BLAPL/12097/2026 BLAPL/4056/2026	RIJWAN ANSARI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /21 /2026 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000136/2026
7	D-BLAPL/12037/2026 BLAPL/4057/2026	SK.ALIMUDDIN @ GURO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /417 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001321/2025
8	D-BLAPL/12108/2026 BLAPL/4058/2026	JAHANARA BEWA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000013/2026
9	D-BLAPL/12109/2026 BLAPL/4059/2026	HAREKRUSHNA BANCHHOR @ KRUSHNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /241 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000054/2025
10	D-BLAPL/12038/2026 BLAPL/4060/2026	SK ALIMUDDIN @ GURO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHARMASALA /467 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur ) CT/0001482/2025
11	D-BLAPL/12113/2026 BLAPL/4061/2026	RAJVEER RAM VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /124 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0000391/2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/12043/2026 BLAPL/4062/2026	BHAKTA BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /59 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/000008/2024
13	D-BLAPL/12063/2026 BLAPL/4063/2026	AMJAD KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /102 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/000018/2026
14	D-BLAPL/12064/2026 BLAPL/4064/2026	LOKESH @ LUKESH SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /607 /2024 A.D.J., SORO(Baleshwar) ST/0000184/2025
15	D-BLAPL/12065/2026 BLAPL/4065/2026	MANOJ KUMAR SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /81 /2026 J.M.F.C,BUGUDA(Ganjam) GR/000077/2026
16	D-BLAPL/9743/2026 BLAPL/4066/2026	SAMIRA KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	CRIME AGAINST WOMEN AND CHILDREN DISTRICT & SESSIONS JUDGE,BALASORE ST/0000238/2025
17	D-BLAPL/10961/2026 BLAPL/4067/2026	RINKU @ SUNIL DEEP @ RINKU DEEP VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	MURIBAHAL /189 /2025 JMFC, MURIBAHAL(Balangir) GR/0000180/2025
18	D-BLAPL/12069/2026 BLAPL/4068/2026	ASWINI KUMAR ROUT @ ASWINI KU. ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /82 /2026 J.M.F.C,BUGUDA(Ganjam) GR/000078/2026
19	D-BLAPL/11050/2026 BLAPL/4069/2026	PITAMBAR TANDI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /204 /2025 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000015/2026
20	D-BLAPL/11285/2026 BLAPL/4070/2026	MD.SAHEB ALI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /771 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) ST/0000234/2024
21	D-BLAPL/12071/2026 BLAPL/4071/2026	SK RAFIQ @ SK RAFIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /102 /2026 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/000018/2026
22	D-BLAPL/11286/2026 BLAPL/4072/2026	MANOJ KUMAR TAMUKIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/000008/2026
23	D-BLAPL/12072/2026	SK. ANWAR	DEEPAK KU SAHOO	ATHGARH /54 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4073/2026	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000124/2026
24	D-BLAPL/12081/2026 BLAPL/4074/2026	RAJILLA SWAMI @ RAJILA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /137 /2025 3RD ADDL. DISTRICT JUDGE,CUTTACK ST/0000339/2025
25	D-BLAPL/11628/2026 BLAPL/4075/2026	KARUNAKAR SINGH @ KARAN VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	AIRPORT P.S. /33 /2026 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000310/2026
26	D-BLAPL/11071/2026 BLAPL/4076/2026	JYOTI RANJAN MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	EOW,BHUBANESWAR /17 /2023 PRESIDING OFFICER, DESIGNATED CO CT/0000004/2023
27	D-BLAPL/11682/2026 BLAPL/4077/2026	PRAMOD KUMAR DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALIAPANDA /25 /2026 J.M.F.C.,PURI(Puri) GR/0000090/2025
28	D-BLAPL/11784/2026 BLAPL/4078/2026	BALIA @ CHANDRAKANTA DHAL VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	MARINE CHUDAMANI /85 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000099/2024
29	D-BLAPL/11940/2026 BLAPL/4079/2026	JALLY @ JALI DEBNATH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /145 /2026 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000004/2026
30	D-BLAPL/11939/2026 BLAPL/4080/2026	KALIA @ PRADEEP SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TALCHER TOWN /176 /2026 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000005/2026
31	D-BLAPL/12023/2026 BLAPL/4081/2026	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SONALI PANDA VS	TANGI /466 /2025 2ND A.D.J.,CUTTACK(Cuttack) ST/0000099/2026
32	D-BLAPL/12123/2026 BLAPL/4082/2026	NAVEEN SHEEL KUMAR @ NAVEEN KUMAR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CHITRAKONDA /123 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000102/2025
33	D-BLAPL/12125/2026 BLAPL/4083/2026	ADITYA NARAYAN PANIGRAHI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /45 /2026 J.M.F.C.,BORIGUMMA(Koraput) GR/0000075/2026
34	D-BLAPL/12126/2026 BLAPL/4084/2026	DILLIP KUMAR SAHOO VS	RAKESH KUMAR MALLICK VS	MAHANGA /13 /2026 Civil Judge Jr. Division-cum-JMFC Court at

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/11859/2026 BLAPL/4085/2026	STATE OF ODISHA KAPIL RAGHAV VS	SEJAL NAYAK VS	GR/000020/2026 GUNUPUR /39 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada )
36	D-BLAPL/11862/2026 BLAPL/4086/2026	STATE OF ODISHA BAILOCHAN SABAR VS	SEJAL NAYAK VS	TR/000014/2026 GUNUPUR /39 /2026 SPECIAL JUDGE,GUNUPUR(Rayagada )
37	D-BLAPL/11917/2026 BLAPL/4087/2026	STATE OF ODISHA CHANDAN NAIK VS	RONALISHA PRADHAN VS	TR/000014/2026 KHANDAGIRI P.S. /122 /2023 3RD A.D.J., BHUBANESWAR(Khordha )
38	D-BLAPL/11970/2026 BLAPL/4088/2026	STATE OF ODISHA JAGANNATH SA VS	RAJ KISHOR SWAIN VS	CT/0000255/2023 CYBER CRIME AND ECONOMIC OFFEN
39	D-BLAPL/12009/2026 BLAPL/4089/2026	STATE OF ODISHA SHREERAM KUMAR VS	DIBYA JYOTI SAHOO VS	GR/000073/2026 // SPECIAL JUDGE,JHARSUGUDA(Jharsugu
40	D-BLAPL/11499/2026 BLAPL/4090/2026	STATE OF ODISHA BIBEK MAHANANDIA VS	BIJAYA KUMAR RAGADA VS	2(A)CC/000011/2026 BOUDH /225 /2025 DISTRICT & SESSIONS JUDGE,BOUDH(O
41	D-BLAPL/11710/2026 BLAPL/4091/2026	STATE OF ODISHA BABAJI CHARAN MALIK VS	NIRANJAN LENKA VS	ST/0000097/2025 NIKIRAI /35 /2026 J.M.F.C,KENDRAPARA(Kendrapara )
42	D-BLAPL/12164/2026 BLAPL/4092/2026	STATE OF ODISHA SAROJ MEHER @ CHINTU MEHER VS	SOUMYA MISHRA VS	GR/000066/2026 DHAMA /52 /2026 J.M.F.C.(II),SAMBALPUR(Sambalpur)
43	D-BLAPL/11741/2026 BLAPL/4093/2026	STATE OF ODISHA SIMON SEKHAR NAYAK @ JAIN VS	BISWAJIT RANJAN TRIPATHY VS	GR/0000266/2026 SPECIAL CRIME UNIT /5 /2026 DISTRICT & SESIONS JUDGE,BHUBANE
44	D-BLAPL/2207/2026 BLAPL/4094/2026	STATE OF ODISHA NAKUL @ SUSANTA GHARAMI VS	SUBHASISH DAS VS	TR/0000175/2026 MOTU /45 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
45	D-BLAPL/10396/2026 BLAPL/4095/2026	STATE OF ODISHA K.SANTOSH PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	Spl/000077/2022 CHATRAPUR /399 /2025 A.D.J.,CHATRAPUR(Ganjam) ST/0000236/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/12095/2026 BLAPL/4096/2026	AKASH BHIM GAIKWAD VS STATE OF ODISHA	SARBESWAR SAHOO VS	KALIMELA /112 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000065/2022
47	D-BLAPL/10906/2026 BLAPL/4097/2026	CHHABI BHOI VS STATE OF ODISHA	ARUNA KUMAR MOHAPATRA VS	/ /0 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000638/2025
48	D-BLAPL/12162/2026 BLAPL/4098/2026	GITARANI MOHANTY @ SMT. GITARANI MOHANTY VS STATE OF ODISHA(VIG.)	RAMANI KANTA PATTANAIAK VS	CUTTACK VIGILANCE /11 /2026 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000008/2026
49	D-BLAPL/11505/2026 BLAPL/4099/2026	M. KALU CHARAN REDDY @ KALIA VS STATE OF ODISHA	ANUPAM DASH VS	ASKA /69 /2026 J.M.F.C.,ASKA(Ganjam) GR/0000281/2026
50	D-BLAPL/11574/2026 BLAPL/4100/2026	PRASANNA SWAIN @ PRASAN KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /31 /2024 2ND A.D.J,KHURDA(Khordha ) ST/0000159/2024
51	D-BLAPL/11920/2026 BLAPL/4101/2026	BIRAJ PADHAN @ BIRAT PADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /338 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0001279/2025
52	D-BLAPL/12173/2026 BLAPL/4102/2026	NARENDRA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /98 /2025 DISTRICT & SESIONS JUDGE,JEYPORE CT/0000077/2025
53	D-BLAPL/12010/2026 BLAPL/4103/2026	NIRMAL PRASAD RAM VS STATE OF ODISHA	KHAN MAHMOODUL HASAN NIAMATI VS	NUAGAON /67 /2026 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000351/2026
54	D-BLAPL/12105/2026 BLAPL/4104/2026	SUNIL SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BADABAZAR /93 /2017 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP ST/0000426/2025
55	D-BLAPL/12183/2026 BLAPL/4105/2026	KHIRASINDHU SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	SPL.TASK FORCE /9 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000003/2024
56	D-BLAPL/12117/2026 BLAPL/4106/2026	MD. SALAHUDDIN @ SALLAUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /140 /2026 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0000259/2026
57	D-BLAPL/12140/2026	NITISH KUMAR	RAJJEET ROY	BHUBANESWAR CBI /35 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/4107/2026	VS UNION OF INDIA	VS	SPECIAL C.J.M.(CBI),BHUBANESWAR(K Spe/0000029/2025
58	D-BLAPL/12153/2026 BLAPL/4108/2026	SANJAYA CHOUDHURY VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	G.R.P.S. (TITILAGARH) /28 /2026 SPECIAL JUDGE, TITILAGARH(Balangir) Spl/0000007/2026
59	D-BLAPL/12141/2026 BLAPL/4109/2026	TRINATH BEHERA @ TINU VS STATE OF ODISHA	RAKESH KUMAR DAS VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
60	D-BLAPL/12146/2026 BLAPL/4110/2026	SAMANTA RAO AMAYATA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	BALLIGUDA /322 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000166/2025
61	D-BLAPL/12053/2026 BLAPL/4111/2026	TULASI NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000015/2026
62	D-BLAPL/12054/2026 BLAPL/4112/2026	JANAK PRADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	// SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000015/2026
63	D-CMP/16590/2026 CMP/735/2026	PARBATI SENAPATI VS SATYABHAMA BARIK	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadrakal) CMA/0000030/2024
64	D-CMP/18699/2026 CMP/736/2026	JAYA PRAKASH ROUT VS ASHOK KUMAR PATI	ASHOK KUMAR SAHOO VS	// CIVIL JUDGE(SD), PATTAMUNDAI(Kendrapal) CS/0000265/2022
65	D-CMP/19645/2026 CMP/737/2026	BINATI DAS VS SAILENDRA KUMAR DAS	SOUBHAGYA SWAIN VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK IA/0000002/2026
66	D-CMP/19452/2026 CMP/738/2026	DIBYASINGH JENA VS FAKIR PATRA @ JENA	DEEPALI MAHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000001/2017
67	D-CMP/19642/2026 CMP/739/2026	STATE OF ODISHA VS M/S RAJALAXMI CONSTRUCTION LTD., CUTTACK	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT) EXECUTION CASE/0000009/2024
68	D-CMP/19641/2026 CMP/740/2026	STATE OF ODISHA VS	SWAYAMBHU MISHRA,A.S.C VS	// SR CIVIL JUDGE (COMMERCIAL COURT)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		M/S RAJALAXMI CONSTRUCTION LTD.		EC/0000008/2024
69	D-CONTC/16948/2026 CONTC/2479/2026	SUSHANTA KUMAR DAS VS ANANYA DAS, I.A.S	ADV. VS	// ()
70	D-CONTC/16945/2026 CONTC/2480/2026	ARUN KUMAR SAHOO VS ANANYA DAS, I.A.S	ADV. VS	// ()
71	D-CONTC/19104/2026 CONTC/2481/2026	NALINI PRAVA ROUT VS ASWATHY S, I.A.S	ADV. VS	// ()
72	D-CONTC/19114/2026 CONTC/2482/2026	SUBHADRA SAHU VS ASWATHY S, I.A.S	ADV. VS	// ()
73	D-CONTC/13541/2026 CONTC/2483/2026	ASHOK KUMAR DASH VS DR. ARABINDA KUMAR PADHEE, IAS, ADDITIONAL CHIEF SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT.	ADV VS	// ()
74	D-CONTC/13574/2026 CONTC/2484/2026	DR.SNEHALATA JENA VS ARVIND AGRAWAL, I.A.S	ADV. VS	// ()
75	D-CONTC/13623/2026 CONTC/2485/2026	ANIRUDHA PANI VS SAGAR MOHANTY, ENGINEER IN CHIEF WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()
76	D-CONTC/18873/2026 CONTC/2486/2026	AMBIKA PRASAD PADHY VS PRATIMA SATISH KUMAR VERMA, SECRETARY MINISTRY OF TRIBAL AFFAIR DEPARTMENT, NEW DELHI	M/S MANAS PATI ,M.K PATI ,S.KAR ,S.S PATI VS	// ()
77	D-CONTC/18707/2026 CONTC/2487/2026	ASHOK KUMAR BEHERA VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	ADV VS	// ()
78	D-CONTC/18708/2026 CONTC/2488/2026	KARUNAKAR NAYAK VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	ADV VS	// ()
79	D-CONTC/18710/2026 CONTC/2489/2026	ABUTALIB KHAN VS CHANDRA SEKHAR SETHI, SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, CUTTACK	ADV VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CONTC/16272/2026 CONTC/2490/2026	SAMILATA PRADHAN VS USHA PADHEE, IAS	SONALI PRUSTY VS	// 0 //
81	D-CONTC/19316/2026 CONTC/2491/2026	SARASWATI MAHANAND VS USHA PADHEE, IAS	TRILOCHAN NANDA VS	// 0 //
82	D-CONTC/19707/2026 CONTC/2492/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
83	D-CONTC/19705/2026 CONTC/2493/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK VS CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
84	D-CONTC/19688/2026 CONTC/2494/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV VS	// 0 //
85	D-CONTC/19704/2026 CONTC/2495/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT., BHUBANESWAR	ADV. VS	// 0 //
86	D-CONTC/19689/2026 CONTC/2496/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS CONTROLLER OF ACCOUNTS, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
87	D-CONTC/19702/2026 CONTC/2497/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //
88	D-CONTC/19676/2026 CONTC/2498/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
89	D-CONTC/19700/2026 CONTC/2499/2026	REGISTRAR(JUDICIAL) ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA FINANCE DEPARTMENT, BHUBANESWAR	ADV VS	// 0 //
90	D-CONTC/19690/2026 CONTC/2500/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// 0 //
91	D-CONTC/19699/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADV.	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2501/2026	VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	VS	() //
92	D-CONTC/19678/2026 CONTC/2502/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, RURAL DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV VS	// ()
93	D-CONTC/19698/2026 CONTC/2503/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPT., BHUBANESWAR	ADV. VS	// ()
94	D-CONTC/19691/2026 CONTC/2504/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	ADV. VS	// ()
95	D-CONTC/19679/2026 CONTC/2505/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA , BHUBANESWAR	ADV. VS	// ()
96	D-CONTC/19697/2026 CONTC/2506/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// ()
97	D-CONTC/13625/2026 CONTC/2507/2026	PAHALI PRADHAN VS SAGAR MOHANTY, ENGINEER IN CHIEF,WATER RESOURCES, BHUBANESWAR	ADV. VS	// ()
98	D-CONTC/19684/2026 CONTC/2508/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT CUTTACK VS PRINCIPAL SECRETARY, URBAN DEVELOPMENT DEPARTMENT,BHUBANESWAR	ADV. VS	// ()
99	D-CONTC/19693/2026 CONTC/2509/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS SECRETARY-CUM-COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, ODISHA, BHUBANESWAR	ADV. VS	// ()
100	D-CONTC/19681/2026 CONTC/2510/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	ADV. VS	// ()
101	D-CONTC/19694/2026 CONTC/2511/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, RURAL DEVELOPMENT DEPT., BHUBANESWAR	ADV. VS	// ()
102	D-CONTC/19695/2026 CONTC/2512/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/19682/2026 CONTC/2513/2026	SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., SECRETARIAT BUILDING, BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODSHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV. VS	// // ()
104	D-CONTC/19696/2026 CONTC/2514/2026	REGISTRAR(JUDICIAL), ODISHA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV VS	// // ()
105	D-CONTC/15343/2026 CONTC/2515/2026	DINABANDHU MEHER VS BHASKAR JYOTI SARMA, IAS, ADDITIONAL CHIEF SECRETARY FOREST ENVIRONMENT AND CLIMATE CHANGE DEPTT.	JAGABANDHU SAHU VS	// // ()
106	D-CONTC/19683/2026 CONTC/2516/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER-CUM-SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPT., ODISHA SECRETARIAT, BHUBANESWAR	ADV. VS	// // ()
107	D-CONTC/19687/2026 CONTC/2517/2026	REGISTRAR(JUDICIAL), ODISHA HIGH COURT, CUTTACK VS PRINCIPAL SECRETARY TO GOVERNMENT, ODISHA, FINANCE DEPARTMENT, BHUBANESWAR	ADV VS	// // ()
108	D-CONTC/19685/2026 CONTC/2518/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COMMISSIONER CUM SECRETARY, RURAL DEVELOPMENT DEPT., ODISHA, BHUBANESWAR	ADV. VS	// // ()
109	D-CONTC/17482/2026 CONTC/2519/2026	BAJRANG ROAD CONSTRUCTION PVT LTD., KOLKATA VS SATYABRATA BEHERA, ENGINEER IN CHIEF (CIVIL), NIRMAN SOUDH	ADV. VS	// // ()
110	D-CONTC/18721/2026 CONTC/2520/2026	DR. SATYAPRIYA DASH VS PREMA CHANDRA CHOWDHURY, I.A.S.	ADV. VS	// // ()
111	D-CONTC/18797/2026 CONTC/2521/2026	SANJITA DAS VS ANU GARG, IAS, CHIEF SECRETARY ODISHA	RUPESH KUMAR KANUNGO VS	// // ()
112	D-CONTC/14474/2026 CONTC/2522/2026	ARTABANDHU CHHOTARAY VS DR. N. THIRUMALLA NAIK, IAS	ADV. VS	// // ()
113	D-CONTC/14481/2026 CONTC/2523/2026	MAHENDRA KUMAR TRIPATHY VS DR. N.. THIRUMALLA NAIK, IAS	ADV. VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/18964/2026 CONTC/2524/2026	SMRUTI PRAVA PATRA VS HEMANT SHARMA,IAS, ADDL. CHIEF SECRETARY HOME DEPTT.	ADV VS	// ()
115	D-CONTC/14709/2026 CONTC/2525/2026	SUSANTA KUMAR KHANDAYATRAY VS DR. N. THIRUMALLA NAIK, I.A.S.	ADV. VS	// ()
116	D-CRLA/7298/2026 CRLA/392/2026	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	KUMBHARAPARA /1 /2022 2ND A.D.J.,PURI(Puri) TR/000039/2022
117	D-CRLA/11141/2026 CRLA/393/2026	JITU@AJAYA SAHU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /343 /2019 1ST A.D.J., CUTTACK(Cuttack) ST/0000103/2021
118	D-CRLMC/9593/2026 CRLMC/1413/2026	J. GANGA @ GANGADHAR PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /223 /2010 A.D.J.,KHALLIKOTE(Ganjam) ST/0000251/2018
119	D-CRLMC/12713/2026 CRLMC/1414/2026	PRASANTA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013
120	D-CRLMC/12717/2026 CRLMC/1415/2026	AJIT KUMAR PATTNAIK VS STATE OF ODISHA(VIG.)	KABIR KUMAR JENA VS	BALASORE VIGILANCE /4 /2011 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000033/2013
121	D-CRLMC/11511/2026 CRLMC/1416/2026	ALL ODISHA STATE BANK OFFICERS HOUSING CO OPERATIVE SOCIETY LTD VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	SAHID NAGAR P.S. /342 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000840/2024
122	D-CRLMC/11997/2026 CRLMC/1417/2026	MITRA MISHRA VS MANORAMA MISHRA	DEBA KUMAR RATH VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha ) ICC/0000074/2020
123	D-CRLMC/12284/2026 CRLMC/1418/2026	LINA@SASMITA PALEI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /81 /2021 1ST A.D.J., CUTTACK(Cuttack) ST/0000278/2022
124	D-CRLMC/12520/2026 CRLMC/1419/2026	MILI BEHERA VS STATE OF ODISHA	SRINIBAS PARIJA VS	BALIKUDA /72 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000280/2023
125	D-CRLMC/11936/2026	ANJANA MAHAPATRA	BIDYADHAR PANDA	MAHILA PS SAMBALPUR /17 /2018

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1420/2026	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000756/2018
126	D-CRLMC/12317/2026 CRLMC/1421/2026	JITENDRA PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PATNAIK VS	RASGOBINDPUR /481 /2025 CIVIL JUDGE (JD) CUM JMFC, RASAGO CMC/0000069/2025
127	D-CRLMC/12221/2026 CRLMC/1422/2026	JYOTI RANJAN MOHAPATRA VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// J.M.F.C,CUTTACK(Cuttack) ICC/0000117/2025
128	D-CRLMP/11009/2026 CRLMP/597/2026	SATYA NARAYAN BEHERA VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	AIRPORT /67 /2026 ( //
129	D-CRLMP/12032/2026 CRLMP/598/2026	CHITA RANJAN NAYAK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// ( //
130	D-CRLMP/10883/2026 CRLMP/599/2026	SNEHALATA DASH VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// ( //
131	D-CRLMP/10171/2026 CRLMP/600/2026	VICTIM VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	LAXMISAGAR P.S. /676 /2025 ( //
132	D-CRLREV/10156/2026 CRLREV/314/2026	MARATI SURESH GOUD VS STATE OF ODISHA	BHARAT JALLI VS	R.UDAYAGIRI /163 /2025 J.M.F.C,R.UDAYAGIRI(Gajapati ) MIS.CASE/0000037/2025
133	D-CRLREV/11681/2026 CRLREV/315/2026	SANJIB @ GAJINDRA SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /132 /2010 A.D.J.,TITILAGARH(Balangir) CRA/0000002/2018
134	D-CRLREV/11608/2026 CRLREV/316/2026	DEBARAJ @ DEBRAJ NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	KOKSARA /223 /2016 SPL. JUDGE (VIG),BHAWANIPATNA(Ka CRA/0000017/2018
135	D-CRLREV/12721/2026 CRLREV/317/2026	BULU BEHERA @ NUNGU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURUDA /35 /2013 DISTRICT & SESIONS JUDGE,BARIPAD. CRA/0000040/2025
136	D-CRLREV/12318/2026 CRLREV/318/2026	NARAYAN DAS VS	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /825 /2025 2ND A.D.J.,BERHAMPUR(Ganjam)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-FAO/18122/2026 FAO/424/2026	STATE OF ODISHA BABITA MURAH VS UNION OF INDIA	SATYABAN SAHOO VS	CRA/0000003/2026 // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000017/2025
138	D-FAO/18145/2026 FAO/425/2026	KARUNAKAR SHATRUSAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000353/2018
139	D-FAO/18482/2026 FAO/426/2026	SUJATA MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000675/2015
140	D-FAO/18487/2026 FAO/427/2026	NRUSINGH @ NRUSINGHA CHARAN BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000765/2015
141	D-FAO/18226/2026 FAO/428/2026	ODISHA BOARD OF WAQF VS MR. LIU KOY YUNG (MICHEL)	MD FAYAZ VS	// PRESIDING OFFICER, WAQF TRIBUNAL WT(O)/0000005/2020
142	D-FAO/18491/2026 FAO/429/2026	SUBRAT @ SUBRATA KUMAR NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000764/2015
143	D-FAO/18494/2026 FAO/430/2026	NATABARA ROUT VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0001587/2017
144	D-FAO/18639/2026 FAO/431/2026	M.C. OF INDIRA GANDHI GIRLS HIGH SCHOOL, MANAMUNDA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000196/2012
145	D-FAO/18493/2026 FAO/432/2026	HEMANTA KUMAR DIHUDI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000201/2012
146	D-FAO/18495/2026 FAO/433/2026	DR. URMILA MOHARANA @ DEI MAHARANA VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0001586/2017
147	D-FAO/18641/2026 FAO/434/2026	SUNITI @ SUNITA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL, BHUBA Gia/0000102/2012

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-FAO/17049/2026 FAO/435/2026	DR. AJIT KUMAR MISHRA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001270/2016
149	D-FAO/18273/2026 FAO/436/2026	PABITRA MOHAN SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001589/2017
150	D-FAO/19063/2026 FAO/437/2026	MANORANJAN SETHI VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001308/2017
151	D-FAO/19047/2026 FAO/438/2026	RANJAN KUMAR BHADRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001309/2017
152	D-FAO/18645/2026 FAO/439/2026	RADHESHYAM JOSHI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001264/2016
153	D-FAO/19030/2026 FAO/440/2026	TILOTTAMA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000215/2015
154	D-FAO/18837/2026 FAO/441/2026	DR.NIRANJAN MOHAPATRA VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000116/2015
155	D-FAO/18943/2026 FAO/442/2026	BIJAYA KALTA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000301/2018
156	D-FAO/16124/2026 FAO/443/2026	SUJIT KUMAR SARANGI VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000655/2015
157	D-FAO/17052/2026 FAO/444/2026	PRAMOD KUMAR CHOUDHURY VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001269/2016
158	D-FAO/18278/2026 FAO/445/2026	SANDHYARANI MOHANTY VS STATE OF ODISHA	SANGRAM JENA VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000212/2015
159	D-FAO/18677/2026	PRATIVA MOHANTY	SANGRAM JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	FAO/446/2026	VS STATE OF ODISHA	VS	STATE EDUCATION TRIBUNAL,BHUBA Gia/0000597/2016
160	D-MACA/14443/2026 MACA/407/2026	DIVISIONAL MANAGER M/S ORIENTAL INSURANCE CO.LTD.ANGUL VS KAJAL DANGA	SOMNATH ROY VS	// 1ST M.A.C.T., ANGUL(Anugul ) Mac/0000094/2024
161	D-MACA/16525/2026 MACA/408/2026	THE DIVISIONAL MANAGER THE ORIENTAL INSURANCE CO.LTD, ANGUL VS NARAHARI PATRA	NAYAN BEHARI DAS VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000030/2019
162	D-MACA/15165/2026 MACA/409/2026	M/S.ORIENTAL INSURANCE CO.LTD., CUTTACK VS T. SATYAMA	NAYAN BEHARI DAS VS	// 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0001023/2016
163	D-MATA/16990/2026 MATA/151/2026	LALIT PRADHAN VS THE SPECIALIZED ADOPTION AGENCY (SAA) ,SAMBALPUR	SOUGAT DASH VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000096/2021
164	D-MATA/18561/2026 MATA/152/2026	DEEPAK KUMAR PATTANAIAK VS SAILABALA BEHERA	BRAHMANANDA TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000063/2025
165	D-MATA/18410/2026 MATA/153/2026	SUMITRA NATH VS ALOK NAYAK	MADAN MOHAN SWAIN VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000526/2022
166	D-RPFAM/18740/2026 RPFAM/120/2026	SHIV SHANKAR PRASAD VS SONALIKA GUPTA @ PRASAD	ANAM CHARAN PANDA VS	// JUDGE FAMILY COURT,ROURKELA(Su Crp/0000082/2024
167	D-RPFAM/18196/2026 RPFAM/121/2026	JITAN PALEI VS LIPA BEHERA	SUSANTA KUMAR BARAL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) Crp/0000119/2024
168	D-RPFAM/18781/2026 RPFAM/122/2026	SURENDRA NATH CURTIS VS PRIYANKA CHOWDHURY	SMRUTI RANJAN ROUT VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000030/2024
169	D-RSA/5383/2026 RSA/214/2026	JAYAMATI MOHAKUD @ BEHERA VS MANJARI MOHAKUD	RANJAN KUMAR ROUT VS	// A.D.J.,KARANJIA(Mayurbhanj) RFA/0000052/2013
170	D-RSA/17423/2026 RSA/215/2026	SUPHAL DEVI SAHU VS	BRAHMANANDA TRIPATHY VS	// ADDL. DIST. AND SESSIONS JUDGE,KH

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-RSA/17424/2026 RSA/216/2026	TILAK SAHU RANJAN KUMAR SAHOO VS KHETRAMANI RAY	BRAHMANANDA TRIPATHY VS	RFA/0000021/2025 // 1ST. A.D.J.,ROURKELA(Sundargarh)
172	D-RSA/14085/2026 RSA/217/2026	SUNAFULA NAIK VS LALITA PATEL (DIED )	AJAYA KUMAR NANDA VS	RFA/0000008/2024 // DISTRICT AND SESSIONS JUDGE,JHAR
173	D-RSA/15210/2026 RSA/218/2026	RAMBHA DEHURY VS PABITRA BASANTARA	SATYABADI MANTRY VS	RFA/0000044/2023 // DISTRICT AND SESSIONS JUDGE,DEOG
174	D-TRPCRL/12447/2026 TRPCRL/36/2026	PREETI RANJAN SAHOO VS NIRUPAMA SAHOO	PRANAYA SWAIN VS	RFA/0000012/2024 //0 JUDGE FAMILY COURT, KENDRAPARA
175	D-WA/18568/2026 WA/633/2026	NILAKANTH DAS VS THE DEPUTY CHIEF LABOUR COMMISSIONER (CENTRAL) AND APPELLATE AUTHORITY UNDER P.G.ACT,KHORDA	SURENDRA NATH PANDA VS	Crp/0000208/2025 // ()
176	D-WA/17328/2026 WA/634/2026	STATE OF ODISHA VS OMKAR PRASAD MOHAPATRA	DEBASISH TRIPATHY, A.G.A. VS	// () //
177	D-WA/17350/2026 WA/635/2026	STATE OF ODISHA VS SATYABAN SAHU	SAROJ KUMAR JEE,A.G.A VS	// () //
178	D-WA/17353/2026 WA/636/2026	STATE OF ODISHA VS SIBASANKAR PANDA	DEBASISH TRIPATHY,A.G.A VS	// () //
179	D-WA/17351/2026 WA/637/2026	STATE OF ODISHA VS BHAKTA NANDA SAHOO	DEBASISH TRIPATHY,A.G.A VS	// () //
180	D-WA/17354/2026 WA/638/2026	STATE OF ODISHA VS SATISH KUMAR RATH	DEBASISH TRIPATHY,A.G.A VS	// () //
181	D-WP(C)/19197/2026 WP(C)/13297/2026	THE ASSESSING OFFICER-CUM-S.E.(ELECT.),BSED, TPNODL, BHADRAK VS M/S KUMKUM ENTERPRISES,BHADRAK	LALIT KUMAR MAHARANA VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/16507/2026 WP(C)/13298/2026	M/S.TRISHAKTI CONSTRUCTION BURJUBADI, DARINGABADI, KANDHAMAL VS STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
183	D-WP(C)/19012/2026 WP(C)/13299/2026	SARAT CHANDRA PANDA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
184	D-WP(C)/16512/2026 WP(C)/13300/2026	M/S.FANCY GARMENTS, PARK STREET, BERHAMPUR, GANJAM VS THE STATE OF ODISHA	PADMALAYA MOHAPATRA VS	// 0 //
185	D-WP(C)/18868/2026 WP(C)/13301/2026	DILLIP KUMAR PANDA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
186	D-WP(C)/19014/2026 WP(C)/13302/2026	SANATAN MALLICK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
187	D-WP(C)/19207/2026 WP(C)/13303/2026	THE ASSESSING OFFICER-CUM-EXECUTIVE ENGINEER (ELECT.), ELECTRICAL SUB DIVISION, MANI MAHAL, TPNODL VS ANUBHA RAY	DIVISIONAL MANI MAHAL, TPNODL VS	// 0 //
188	D-WP(C)/18808/2026 WP(C)/13304/2026	MANI BEHERA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
189	D-WP(C)/16720/2026 WP(C)/13305/2026	RANJIT KUMAR MAHAL VS REGISTRAR DEBT RECOVERY TRIBUNAL, CUTTACK	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
190	D-WP(C)/9549/2026 WP(C)/13306/2026	SUB DIVISIONAL OFFICER, ELECTRICAL, DHAMNAGAR (TPNODL), BHADRAK VS BINAY KUMAR JENA	LALIT KUMAR MAHARANA VS	// 0 //
191	D-WP(C)/18577/2026 WP(C)/13307/2026	LAXMIDHAR SENAPATI VS UNION BANK OF INDIA, BALASORE	BIBHUTI BHUSAN SWAIN VS	// 0 //
192	D-WP(C)/17174/2026 WP(C)/13308/2026	SANGITA PATWA VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
193	D-WP(C)/16163/2026	MAHENDRA BEHERA	SANTOSH KUMAR MAHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13309/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/17177/2026 WP(C)/13310/2026	GHANASHYAM MEHER VS STATE OF ODISHA	KIRTAN BADHEI VS	// 0 //
195	D-WP(C)/17188/2026 WP(C)/13311/2026	RAGHUNATH MAHALA VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
196	D-WP(C)/16970/2026 WP(C)/13312/2026	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
197	D-WP(C)/17042/2026 WP(C)/13313/2026	MURALIDHAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
198	D-WP(C)/16249/2026 WP(C)/13314/2026	ALAYA SAMANTARAY VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
199	D-WP(C)/17050/2026 WP(C)/13315/2026	UDAYANATH SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
200	D-WP(C)/18260/2026 WP(C)/13316/2026	KARTIK BAROI @ KARTIK BARIK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //
201	D-WP(C)/16972/2026 WP(C)/13317/2026	NARENDRA KUMAR BEHERA VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	// 0 //
202	D-WP(C)/19432/2026 WP(C)/13318/2026	M/S. KHUSHI ELECTRICALS, GANJAM VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA,BHUBANESWAR	SUNIL MISHRA VS	// 0 //
203	D-WP(C)/17632/2026 WP(C)/13319/2026	RAHUL KUMAR KAR VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
204	D-WP(C)/17640/2026 WP(C)/13320/2026	SANTOSH KUMAR NISHANK VS	KAIBALYA PANDA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/18566/2026 WP(C)/13321/2026	STATE OF ODISHA NAZMA KHAN VS	DEBABRATA RATH VS	// // ()
206	D-WP(C)/18070/2026 WP(C)/13322/2026	STATE OF ODISHA SATYA SACHIN SAHOO VS	RAGHUNATH SINGH VS	// // ()
207	D-WP(C)/17168/2026 WP(C)/13323/2026	ARJUN KUMAR SWAIN JHUNARANI CHOUDHURY VS	SHASHI BHUSAN JENA VS	// // ()
208	D-WP(C)/18762/2026 WP(C)/13324/2026	STATE OF ODISHA SUJIT KUMAR NISANKA VS	SISIR KUMAR PUROHIT VS	// // ()
209	D-WP(C)/18402/2026 WP(C)/13325/2026	COMMISSIONER ENDOWMENT, BHUBANESWAR M/S.MAHANADI TRADING AND CO.,SAMBALPUR VS	SOUMIK SPANDAN TRIPATHY VS	// // ()
210	D-WP(C)/17172/2026 WP(C)/13326/2026	STATE OF ODISHA RADHIKA DALEI VS	RASHMI KANTA ACHARYA VS	// // ()
211	D-WP(C)/18445/2026 WP(C)/13327/2026	STATE OF ODISHA SOMANATH SINGH VS	DHANESWAR BEHERA VS	// // ()
212	D-WP(C)/18766/2026 WP(C)/13328/2026	STATE OF ODISHA ASHISH KUMAR MOHARANA VS	ANJAN KUMAR BISWAL VS	// // ()
213	D-WP(C)/19045/2026 WP(C)/13329/2026	STATE OF ODISHA SUBASINI HOTA VS	SUMANTA BHUYAN VS	// // ()
214	D-WP(C)/19021/2026 WP(C)/13330/2026	STATE OF ODISHA SANGHAMITRA MOHANTY VS	PRABODHA CHANDRA NAYAK VS	// // ()
215	D-WP(C)/11840/2026 WP(C)/13331/2026	STATE OF ODISHA CHANDRAKANTA SAHOO VS	RAJKISHORE SWAIN VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/19322/2026 WP(C)/13332/2026	PRAKASH PRADHAN VS THE COLLECTOR, CUTTACK	ABINASH ROUTRAY VS	// 0 //
217	D-WP(C)/19427/2026 WP(C)/13333/2026	M/S. KHUSHI ELECTRICALS, GANJAM VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	SUNIL MISHRA VS	// 0 //
218	D-WP(C)/16148/2026 WP(C)/13334/2026	SANJAYA KUMAR MALIK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
219	D-WP(C)/18972/2026 WP(C)/13335/2026	M/S SIBARAM MAJHI VS THE CHIEF COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA	DILLIP KUMAR SAHOO VS	// 0 //
220	D-WP(C)/18709/2026 WP(C)/13336/2026	SMRUTIRANJAN KHUNTIA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
221	D-WP(C)/19146/2026 WP(C)/13337/2026	PRAKASH KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
222	D-WP(C)/19022/2026 WP(C)/13338/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
223	D-WP(C)/19026/2026 WP(C)/13339/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
224	D-WP(C)/19230/2026 WP(C)/13340/2026	M/S JAYARAM PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
225	D-WP(C)/18471/2026 WP(C)/13341/2026	BIJAYA KUMAR PADHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	D-WP(C)/19228/2026 WP(C)/13342/2026	KALINGA WARRIOR(PARTNERSHIP FIRM), CUTTACK VS PARADIP PORT AUTHORITY, PARADIP	DEBA PRASAD MISHRA VS	// 0 //
227	D-WP(C)/18890/2026	PRASANNA KUMAR SARANGI	KAMALAKANTA NAYAK	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13343/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/18604/2026 WP(C)/13344/2026	KUNJA BIHARI BHOI VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
229	D-WP(C)/17139/2026 WP(C)/13345/2026	JYOTSNA SETHI VS STATE OF ODISHA	NALINI KANTA DASH VS	// 0 //
230	D-WP(C)/19127/2026 WP(C)/13346/2026	KSHIROD KUMAR SUBUDHI VS AUTHORIZED OFFICER, CANARA BANK, CUTTACK	TAPAN KUMAR BISWAL VS	// 0 //
231	D-WP(C)/18702/2026 WP(C)/13347/2026	M/S SUBHALAXMI SWAIN,BHUBANESWAR VS THE COMMISSIONER CT AND GST, ODISHA CUTTACK	SIDHANT DWIBEDI VS	// 0 //
232	D-WP(C)/18891/2026 WP(C)/13348/2026	BIDYADHAR BASANTARA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
233	D-WP(C)/18814/2026 WP(C)/13349/2026	PRABHUDATTA MOHANTY VS THE COMMISSIONER OF CGST, CENTAL EXCISE AND CUSTOMS,BHUBANESWAR	DEBA PRASAD MISHRA VS	// 0 //
234	D-WP(C)/17084/2026 WP(C)/13350/2026	UNION OF INDIA VS SARBESWAR BALIARSINGH	RAJESH KUMAR MAHAPATRA VS	// 0 //
235	D-WP(C)/18892/2026 WP(C)/13351/2026	LAXMI CHANDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
236	D-WP(C)/18842/2026 WP(C)/13352/2026	DASARATHI PUJAPANDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //
237	D-WP(C)/17420/2026 WP(C)/13353/2026	PRASANT KUMAR SAHOO VS COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK	AFRAAZ SUHAIL VS	// 0 //
238	D-WP(C)/18893/2026 WP(C)/13354/2026	BICHITRANANDA MOHARANA VS	KAMALAKANTA NAYAK VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/19327/2026 WP(C)/13355/2026	STATE OF ODISHA ASHOK KUMAR NAYAK VS	GYANA RANJAN SETHI VS	// // ()
240	D-WP(C)/19222/2026 WP(C)/13356/2026	STATE OF ODISHA GANDHARBA SUNA VS	JAYADEBA BEHERA VS	// // ()
241	D-WP(C)/19187/2026 WP(C)/13357/2026	STATE OF ODISHA RAJKISHORE DAS VS	DEBASISH HAZRA VS	// // ()
242	D-WP(C)/19339/2026 WP(C)/13358/2026	COMMISSIONER OF CT AND GST,CUTTACK BISHNUPADA BINDHANI VS	LALITENDU BHUYAN VS	// // ()
243	D-WP(C)/19412/2026 WP(C)/13359/2026	COLLECTOR CUM DIST.MAGISTRATE, KEONJHAR BHAGYALAXMI PRADHAN VS	AVIJIT MISHRA VS	// // ()
244	D-WP(C)/19148/2026 WP(C)/13360/2026	STATE OF ODISHA MANASI SETHI VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
245	D-WP(C)/19227/2026 WP(C)/13361/2026	STATE OF ODISHA M/S INDIAN PLANT FEEDS,CUTTACK VS	KSHIROD KUMAR SAHOO VS	// // ()
246	D-WP(C)/18870/2026 WP(C)/13362/2026	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE,CUTTACK-I DIVISION,CUTTACK RASHMI RANJAN JENA VS	SUBHAM AGRAWAL VS	// // ()
247	D-WP(C)/18711/2026 WP(C)/13363/2026	EXECUTIVE OFFICER, NAC DHARAMGARH MSP INFRACON PVT LTD, BHUBANESWAR VS	BISWAJIT NAYAK VS	// // ()
248	D-WP(C)/19150/2026 WP(C)/13364/2026	HDB FINANCIAL SERVICES LTD, BHUBANESWAR MITRABHANU PATEL VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
249	D-WP(C)/19237/2026 WP(C)/13365/2026	STATE OF ODISHA PANDA BEHERA VS	PRASANTA KUMAR PANDA VS	// // ()
		COLLECTOR-CUM-DISTRICT MAGISTRATE, ANGUL		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/19151/2026 WP(C)/13366/2026	MURALIDHAR BARIKI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
251	D-WP(C)/17201/2026 WP(C)/13367/2026	LAXMINARAYAN SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
252	D-WP(C)/18539/2026 WP(C)/13368/2026	MANOJ KUMAR NAYAK VS STATE OF ODISHA	NILA MADHAB PRAHARAJ VS	// 0 //
253	D-WP(C)/18359/2026 WP(C)/13369/2026	SAROJ KUMAR PATRA VS THE REGIONAL PROVIDENT FUND COMMISSIONER-II, GANJAM	SUSHANT KUMAR PRADHAN (3) VS	// 0 //
254	D-WP(C)/13332/2026 WP(C)/13370/2026	BHAGABAN PATTANAİK VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //
255	D-WP(C)/17360/2026 WP(C)/13371/2026	JAYDEV MANDAL VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	// 0 //
256	D-WP(C)/15990/2026 WP(C)/13372/2026	HARISH CHANDRA PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
257	D-WP(C)/18574/2026 WP(C)/13373/2026	ASHOK KUMAR MISHRA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
258	D-WP(C)/19232/2026 WP(C)/13374/2026	MANOJ PRASAD MINZ VS STATE OF ODISHA	AVIJIT PATNAİK VS	// 0 //
259	D-WP(C)/18563/2026 WP(C)/13375/2026	BALAKISHORE PRASAD JAISWAL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
260	D-WP(C)/17393/2026 WP(C)/13376/2026	GITANJALI PANDA VS ADDITIONAL COMMISSIONER, LAND RECORDS AND SETTLEMENT, CUTTACK-1	SATYA RANJAN MOHAPATRA VS	// 0 //
261	D-WP(C)/18911/2026	GRAMYA VIKASH SANGATHAN (GVS) KHURDA	PRASANT KISHORE RAY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13377/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/18565/2026 WP(C)/13378/2026	AMIT SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
263	D-WP(C)/17086/2026 WP(C)/13379/2026	CHANDRAKANTI BISWAL VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
264	D-WP(C)/17548/2026 WP(C)/13380/2026	SUGRIB MALLICK VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
265	D-WP(C)/18575/2026 WP(C)/13381/2026	REKHA NAIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
266	D-WP(C)/17381/2026 WP(C)/13382/2026	UDAY KUMAR VS STATE OF ORISSA	ARUN KUMAR BUDHIA VS	// 0 //
267	D-WP(C)/15917/2026 WP(C)/13383/2026	ANITA MANJARI SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	// 0 //
268	D-WP(C)/16409/2026 WP(C)/13384/2026	RAMESH CHANDRA KISHAN VS CANARABANK, BENGALURU	M.BALAKRISHNA RAO VS	// 0 //
269	D-WP(C)/18607/2026 WP(C)/13385/2026	DINABANDHU KESHI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
270	D-WP(C)/18507/2026 WP(C)/13386/2026	SARATA CHANDRA GANTHIA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
271	D-WP(C)/16962/2026 WP(C)/13387/2026	YUVAAN COLLEGE OF NURSINGH, KHORDHA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
272	D-WP(C)/17384/2026 WP(C)/13388/2026	HEMANGINI NURSING COLLEGE, NAYAGARH VS	DEVI PRASAD DASH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/18654/2026 WP(C)/13389/2026	THE STATE OF ODISHA DR.SUBHA PRASAD SAHOO VS STATE OF ODISHA	SMRUTI PRASAD SAHOO VS	// // ()
274	D-WP(C)/16963/2026 WP(C)/13390/2026	YUVAAN COLLEGE OF NURSING, KHORDHA VS STATE OF ODISHA	DEVI PRASAD DASH VS	// () //
275	D-WP(C)/18786/2026 WP(C)/13391/2026	RENUKABALA BEJ VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
276	D-WP(C)/19120/2026 WP(C)/13392/2026	KSHIROD KUMAR SUBUDHI VS AUTHORIZED OFFICER, CANARA BANK, CUTTACK	TAPAN KUMAR BISWAL VS	// () //
277	D-WP(C)/18997/2026 WP(C)/13393/2026	MOHASHAKTI FORGING PVT. LTD., CUTTACK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// () //
278	D-WP(C)/18672/2026 WP(C)/13394/2026	AJAY KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// () //
279	D-WP(C)/19221/2026 WP(C)/13395/2026	JYOTI RANJAN SWAIN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //
280	D-WP(C)/18745/2026 WP(C)/13396/2026	JAYANTA SAHU VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// () //
281	D-WP(C)/19048/2026 WP(C)/13397/2026	DWARIKANATH DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
282	D-WP(C)/15191/2026 WP(C)/13398/2026	PRATAP VS STATE OF ODISHA	RAMAKANTA SAHOO VS	// () //
283	D-WP(C)/18091/2026 WP(C)/13399/2026	JAYACHANDRA MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/18793/2026 WP(C)/13400/2026	ANUSHREE PATTNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
285	D-WP(C)/16893/2026 WP(C)/13401/2026	RITA MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
286	D-WP(C)/18930/2026 WP(C)/13402/2026	SOUDAMINI DEI VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
287	D-WP(C)/19002/2026 WP(C)/13403/2026	ARNAPURNA RATH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
288	D-WP(C)/18216/2026 WP(C)/13404/2026	JAYAPRAKASH BISWAL VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
289	D-WP(C)/18431/2026 WP(C)/13405/2026	BISWAJIT SWAIN VS THE COLLECTOR, JAGATSINGHPUR	AKSHAYA KUMAR PANDEY VS	// 0 //
290	D-WP(C)/18974/2026 WP(C)/13406/2026	NIROJ KUMAR SETHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
291	D-WP(C)/17200/2026 WP(C)/13407/2026	RAMAKANTA SAMANTARAY VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
292	D-WP(C)/18981/2026 WP(C)/13408/2026	KALU DALEI VS THE COLLECTOR, NAYAGARH	SARAT CHANDRA MEKAP VS	// 0 //
293	D-WP(C)/18508/2026 WP(C)/13409/2026	SATYA NARAYAN SAMANTARAY VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
294	D-WP(C)/17975/2026 WP(C)/13410/2026	GOURIBALA NAYAK VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// 0 //
295	D-WP(C)/17948/2026	HARISH CHANDRA SENA	JITENDRA KUMAR MISHRA (2)	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13411/2026	VS CHIEF EXECUTIVE OFFICER, BALASORE COOPERATIVE BANK LTD.,BALASORE	VS	0 //
296	D-WP(C)/19292/2026 WP(C)/13412/2026	ROOFTOP LONDON CAFE AND RESTAURANT, CUTTACK VS ASSISTANT COMMISSIONER OF STATE TAX (CT AND GST CIRCLE, CUTTACK-II),CUTTACK	SATYARANJAN BEHERA VS	// 0 //
297	D-WP(C)/18991/2026 WP(C)/13413/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
298	D-WP(C)/19639/2026 WP(C)/13414/2026	HARIHARA MOHAPATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
299	D-WP(C)/19515/2026 WP(C)/13415/2026	CHANDRIKA NAYAK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
300	D-WP(C)/19042/2026 WP(C)/13416/2026	SANGHAMITRA MOHANTY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
301	D-WP(C)/19337/2026 WP(C)/13417/2026	NITYARANJAN NAYAK VS THE BRANCH MANAGER, UCO BANK, JAJPUR	SAILABALA JENA VS	// 0 //
302	D-WP(C)/18003/2026 WP(C)/13418/2026	SOURAV PRAKASH SHIT VS STATE OF ODISHA	HARAPRASAD PANDA VS	// 0 //
303	D-WP(C)/18025/2026 WP(C)/13419/2026	AKSHAYA KUMAR BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARJA VS	// 0 //
304	D-WP(C)/16704/2026 WP(C)/13420/2026	GANGA NARAYAN PARHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
305	D-WP(C)/19366/2026 WP(C)/13421/2026	BAPTIST CHURCH, KANDHAMAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
306	D-WP(C)/19049/2026 WP(C)/13422/2026	M/S.RKD CONSTRUCTIONS PVT.LTD., BHUBANESWAR VS	SUPRATIK ACHARYA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
307	D-WP(C)/16926/2026	HEMANTA KUMAR ROUT	SARAT CHANDRA DASH	//
	WP(C)/13423/2026	VS	VS	0
		STATE OF ODISHA		//
308	D-WP(C)/18030/2026	MAA LAXMI WSHG, JAGATSINGHPUR	RUDRA NARAYAN PARIJA	//
	WP(C)/13424/2026	VS	VS	0
		STATE OF ODISHA		//
309	D-WP(C)/17648/2026	MD. ARIF JAMAL ANSARI	KAIBALYA PANDA	//
	WP(C)/13425/2026	VS	VS	0
		STATE OF ODISHA		//
310	D-WP(C)/19400/2026	M/S TRIMURTI SALES AND MARKETING,CUTTACK	KANANBALA ROY CHOUDHURY	//
	WP(C)/13426/2026	VS	VS	0
		THE CHIEF COMMISSIONER, CT AND GST, ODISHA,CUTTACK		//
311	D-WP(C)/19055/2026	M/S.RKD CONSTRUCTIONS PVT.LTD., BHUBANESWAR	SUPRATIK ACHARYA	//
	WP(C)/13427/2026	VS	VS	0
		STATE OF ODISHA		//
312	D-WP(C)/19182/2026	HIMANSHU BHUSAN NAYAK	DEBASISH HAZRA	//
	WP(C)/13428/2026	VS	VS	0
		COMMISSIONER OF CT AND GST		//
313	D-WP(C)/18342/2026	VILLAGERS OF KHATIA, NAYAGARH	AMITAV TRIPATHY	//
	WP(C)/13429/2026	VS	VS	0
		STATE OF ODISHA		//
314	D-WP(C)/19183/2026	M/S MAMATA SWAIN	DEBASISH HAZRA	//
	WP(C)/13430/2026	VS	VS	0
		THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, CENTRAL EXCISE AND CUSTOMS, BBSR		//
315	D-WP(C)/19520/2026	SNEHAPRAVA MOHAPATRA	AVIJIT MISHRA	//
	WP(C)/13431/2026	VS	VS	0
		STATE OF ODISHA		//
316	D-WP(C)/18214/2026	JOYRAM SENAPATI	LAXMI PRASAD DWIVEDY	//
	WP(C)/13432/2026	VS	VS	0
		STATE OF ODISHA		//
317	D-WP(C)/18650/2026	BADRI NARAYAN RAY	BIJAYA KUMAR BEHERA 1	//
	WP(C)/13433/2026	VS	VS	0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/19349/2026 WP(C)/13434/2026	BHIKARI CHARAN PRADHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
319	D-WP(C)/19040/2026 WP(C)/13435/2026	UPENDRA KUMAR SAHOO (PROP- KUMAR ENTERPRISES),PURI VS THE SUPERINTENDENT CGST AND CENTRAL EXCISE, BHUBANESWAR X RANGE RANGE,BHUBANESWAR	ABHISHEK SAHOO VS	// 0 //
320	D-WP(C)/19346/2026 WP(C)/13436/2026	DIVYA AGARWAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
321	D-WP(C)/18980/2026 WP(C)/13437/2026	ALOK KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
322	D-WP(C)/17658/2026 WP(C)/13438/2026	MAHESWAR KAR VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
323	D-WP(C)/17447/2026 WP(C)/13439/2026	M/S TEJI TECH SUPPORT,KALAHANDI VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// 0 //
324	D-WP(C)/18863/2026 WP(C)/13440/2026	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
325	D-WP(C)/18994/2026 WP(C)/13441/2026	NANDAKISHORE TANDI VS STATE OF ODISHA	SHAKTI SEKHAR VS	// 0 //
326	D-WP(C)/17667/2026 WP(C)/13442/2026	RAMESH CHANDRA NISHANK VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //
327	D-WP(C)/19429/2026 WP(C)/13443/2026	LAMBODAR PANIGRAHI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
328	D-WP(C)/19627/2026 WP(C)/13444/2026	M/S RUDRA GAURI KISAN SEVA KENDRA, SUNDARGARH VS INDIAN OIL CORPORATION LIMITED, MUMBAI	PRABODHA CHANDRA NAYAK VS	// 0 //
329	D-WP(C)/19416/2026	BUDHIA SETHI	SATYA SHIVA DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13445/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/19426/2026 WP(C)/13446/2026	DILESWAR NAIK VS STATE OF ODISHA	SATYA SHIVA DASH VS	// 0 //
331	D-WP(C)/17798/2026 WP(C)/13447/2026	THE ODISHA COLLEGE LIBRARY ASSOCIATION, BHUBANESWAR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/17396/2026 WP(C)/13448/2026	RABINDRA MOHAN PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
333	D-WP(C)/17788/2026 WP(C)/13449/2026	HEMANGINI NURSING COLLEGE, NAYAGARH VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
334	D-WP(C)/17398/2026 WP(C)/13450/2026	BHARAT CHANDRA SAHOO VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
335	D-WP(C)/16952/2026 WP(C)/13451/2026	PRADIP KUMAR DAS VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
336	D-WP(C)/19281/2026 WP(C)/13452/2026	M/S J.S ENTERPRISERS, ADASPUR, CUTTACK VS SUPERINTENDENT, CENTRAL GST AND CX DIVISION, CUTTACK-I	PRAKASH KUMAR JENA VS	// 0 //
337	D-WP(C)/17865/2026 WP(C)/13453/2026	MANAS RANJAN NAYAK VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
338	D-WP(C)/17799/2026 WP(C)/13454/2026	SARBESWAR PRADHAN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
339	D-WP(C)/17485/2026 WP(C)/13455/2026	VIVEK KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
340	D-WP(C)/19066/2026 WP(C)/13456/2026	SARASINI PRADHAN VS	SANGRAM JENA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/19475/2026 WP(C)/13457/2026	STATE OF ODISHA UMESH CHANDRA MISHRA VS	ANJAN KUMAR BISWAL VS	// // 0
342	D-WP(C)/14888/2026 WP(C)/13458/2026	STATE OF ODISHA JITANA KUMAR SAHOO VS	ANUP KUMAR PATNAIK VS	// // 0
343	D-WP(C)/18343/2026 WP(C)/13459/2026	THE PRESIDING OFFICER, LABOUR COURT, KHURDHA SRIKANTA DHAMUDIA VS	SARAT CHANDRA PADHI VS	// // 0
344	D-WP(C)/19213/2026 WP(C)/13460/2026	STATE OF ODISHA DINABANDHU KISHAN VS	SWAPNIL ROY VS	// // 0
345	D-WP(C)/18015/2026 WP(C)/13461/2026	STATE OF ODISHA MAA CHAMPESWARI WSHG, JAGATSINGHPUR VS	RUDRA NARAYAN PARIJA VS	// // 0
346	D-WP(C)/19453/2026 WP(C)/13462/2026	STATE OF ODISHA SAHADEV DHAL VS	SUBRAT KUMAR KAR VS	// // 0
347	D-WP(C)/18346/2026 WP(C)/13463/2026	STATE OF ODISHA BIKRAM KUMAR NAYAK VS	GYANA RANJAN SETHI VS	// // 0
348	D-WP(C)/18020/2026 WP(C)/13464/2026	STATE OF ODISHA MAA WOMEN SELF HELP GROUP, JAGATSINGHPUR VS	RUDRA NARAYAN PARIJA VS	// // 0
349	D-WP(C)/17244/2026 WP(C)/13465/2026	STATE OF ODISHA KARTIK BARIK VS	SANKET KANUNGO VS	// // 0
350	D-WP(C)/17626/2026 WP(C)/13466/2026	STATE OF ODISHA MD TABREJ ALAM VS	KAIBALYA PANDA VS	// // 0
351	D-WP(C)/16964/2026 WP(C)/13467/2026	STATE OF ODISHA PUSPALATA DEVI VS THE STATE OF ODISHA	DEEPALI MAHAPATRA VS	// // 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-WP(C)/18421/2026 WP(C)/13468/2026	PRIYANKA BALABANTARAY VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
353	D-WP(C)/17494/2026 WP(C)/13469/2026	SARASWATI MEHER VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //
354	D-WP(C)/17656/2026 WP(C)/13470/2026	PREMALATA PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
355	D-WP(C)/18034/2026 WP(C)/13471/2026	PRITI RANJAN BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
356	D-WP(C)/18476/2026 WP(C)/13472/2026	ASHOK KUMAR SWAIN VS DEPARTMENT OF HIGHER EDUCATION	DR. BINODA KUMAR MISHRA VS	// 0 //
357	D-WP(C)/18488/2026 WP(C)/13473/2026	SANTOSH KUMAR SATAPATHY VS THE SUPERINTENDING ENGINEER, ELECTRICAL CIRCLE, TPCODL, BADAMBADI, CUTTACK	SATYAJIT PATTANAIAK VS	// 0 //
358	D-WP(C)/19085/2026 WP(C)/13474/2026	MANJUSHREE LENKA VS BRANCH MANAGER SBI JAGADA BRANCH, ROURKELA	RAJAKISHORE SAHOO VS	// 0 //
359	D-WP(C)/18971/2026 WP(C)/13475/2026	HIMANSU MOHAN MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
360	D-WP(C)/19440/2026 WP(C)/13476/2026	ROHIDAS KUSHULIA VS ADDITIONAL STATE TAX OFFICER, CT AND GST, RAYAGADA	ITISHREE TRIPATHY VS	// 0 //
361	D-WP(C)/17685/2026 WP(C)/13477/2026	DR. BIJAY KUMAR PARIDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
362	D-WP(C)/19214/2026 WP(C)/13478/2026	BANAMALI JENA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
363	D-WP(C)/17089/2026	NAMITA ROUT	DURGESH NARAYAN RATH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/13479/2026	VS STATE OF ODISHA	VS	() //
364	D-WP(C)/17587/2026 WP(C)/13480/2026	BANAMALI MAHARANA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// () //
365	D-ABLAPL/11526/2026 ABLAPL/4823/2026	MANOHAR SETHI VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	BALASORE VIGILANCE /40 /2021 () //
366	D-ABLAPL/12087/2026 ABLAPL/4824/2026	ALASU PURTTY @ ASHATU PURTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /213 /2026 () //
367	D-ABLAPL/11638/2026 ABLAPL/4825/2026	GOURANGA CHARAN MAHANTA @ GOURANGA MAHANTA VS STATE OF ODISHA	MITHUN DAS VS	BAMBARI /88 /2026 () //
368	D-ABLAPL/11759/2026 ABLAPL/4826/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	ANANDAPUR /302 /2025 () //
369	D-ABLAPL/11904/2026 ABLAPL/4827/2026	KALANDI BARIK VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	NANDIPADA /139 /2026 () //
370	D-ABLAPL/11916/2026 ABLAPL/4828/2026	SATYABRATA RAY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BADACHANA /137 /2026 () //
371	D-ABLAPL/12102/2026 ABLAPL/4829/2026	JITU GURU @ JITENDRA GURU VS STATE OF ODISHA	SITIKANT MISHRA VS	TARBHA /178 /2025 () //
372	D-ABLAPL/12120/2026 ABLAPL/4830/2026	KALPANA MAHAPATRA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	NUAGAON /76 /2026 () //
373	D-ABLAPL/11981/2026 ABLAPL/4831/2026	SANTOSH KUMAR SAHOO @ SANTOSH SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /40 /2026 () //
374	D-ABLAPL/12122/2026 ABLAPL/4832/2026	PITAMBAR GIRI @ KUNA VS	BIBHUTI BHUSAN SWAIN VS	RASGOBINDPUR /206 /2026 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
375	D-ABLAPL/12128/2026 ABLAPL/4833/2026	STATE OF ODISHA JAHIR SAHAJI @ BULLET SAHAJI VS	MD. GOLAM MADANI VS	// DHUSURI /161 /2026 ()
376	D-ABLAPL/12073/2026 ABLAPL/4834/2026	STATE OF ODISHA GANESWAR BEHERA VS	DALIRANI BEHURAY VS	// SARAT /24 /2026 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
377	D-ABLAPL/12075/2026 ABLAPL/4835/2026	STATE OF ODISHA BISHNU MOHAN NAYAK VS	SK. ZAFARULLA VS	CT/0000330/2026 DHAMARA PS /15 /2021 ()
378	D-ABLAPL/12012/2026 ABLAPL/4836/2026	STATE OF ODISHA MUNA SAHOO VS	PRADIPTA BEURA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C
379	D-ABLAPL/11748/2026 ABLAPL/4837/2026	STATE OF ODISHA DAMODARA BEHERA VS	AMITAV TRIPATHY VS	2(A)CC/0000177/2025 KANTAMAL /59 /2026 ()
380	D-ABLAPL/11907/2026 ABLAPL/4838/2026	STATE OF ODISHA AMINA BISOYI @ AMIN BISOYEE VS	UMAKANTA BARIK VS	// KHALLIKOTE /283 /2026 ()
381	D-ABLAPL/11274/2026 ABLAPL/4839/2026	STATE OF ODISHA SUBAL PRADHAN VS	PURNA CHANDRA MOHARANA VS	// JENAPUR /333 /2025 ()
382	D-ABLAPL/12129/2026 ABLAPL/4840/2026	STATE OF ODISHA DEBASREETA MOHANTY VS	ALOK KUMAR MOHAPATRA VS	// CHAULIAGANJA /199 /2026 ()
383	D-ABLAPL/12131/2026 ABLAPL/4841/2026	STATE OF ODISHA SWARNPRAVA DASH VS	RAJ KISHORE DAS VS	// KUMBHARAPARA /187 /2026 ()
384	D-ABLAPL/11829/2026 ABLAPL/4842/2026	STATE OF ODISHA ASWINEE RANJAN SAHOO VS	LAXMIDHAR MAHAPATRA VS	// INFOVALLY UPD BHUBANESWAR /126 ()
385	D-ABLAPL/12157/2026 ABLAPL/4843/2026	STATE OF ODISHA TUSHAR MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
386	D-ABLAPL/12134/2026 ABLAPL/4844/2026	PARESH KUMAR MOHAPATRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASTA /228 /2026 () //
387	D-ABLAPL/12014/2026 ABLAPL/4845/2026	JAYADEV MOHAPATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHAULI PS /87 /2026 () //
388	D-ABLAPL/12159/2026 ABLAPL/4846/2026	PITAMBAR GIRI @ KUNA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	RASGOBINDPUR /204 /2026 () //
389	D-ABLAPL/10020/2026 ABLAPL/4847/2026	NARENDRA KUMAR BHOI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KHAPRAKHOL /63 /2026 () //
390	D-ABLAPL/12149/2026 ABLAPL/4848/2026	GOBARDHAN PRUSETH VS STATE OF ODISHA	SWARAJ PATEL VS	// J.M.F.C.,(R),ROURKELA(Sundargarh) 2(B)CC/0000001/2026
391	D-ABLAPL/12160/2026 ABLAPL/4849/2026	NAGENDRA MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
392	D-ABLAPL/11900/2026 ABLAPL/4850/2026	DEEPAK HARICHANDAN VS STATE OF ODISHA	ADISHA MOHANTY VS	MAHILA P.S.(BBSR) /134 /2026 () //
393	D-ABLAPL/12133/2026 ABLAPL/4851/2026	ARCHANA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	CHAULIAGANJA /199 /2026 () //
394	D-ABLAPL/12150/2026 ABLAPL/4852/2026	RASHMI RANJAN DIXIT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /180 /2025 () //
395	D-ABLAPL/12161/2026 ABLAPL/4853/2026	ADHIKARI RADHAKANTA DASH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /131 /2026 () //
396	D-ABLAPL/12165/2026 ABLAPL/4854/2026	SUNDI MANASHA @ SAMBANA MANASA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /151 /2026 () //
397	D-ABLAPL/12166/2026	PATUL DAS	BICHITRA NARAYANA SATAPATHY	ERASAMA /140 /2026

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :30/04/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/4855/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/12168/2026 ABLAPL/4856/2026	PINTU BAITHA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /218 /2026 () //
399	D-ABLAPL/12171/2026 ABLAPL/4857/2026	RATNAKAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /185 /2026 () //
400	D-ABLAPL/12029/2026 ABLAPL/4858/2026	OM DAS @ OMM DAS VS STATE OF ODISHA	SATYABRATA DASH VS	CHAULIAGANJA /200 /2026 () //
401	D-ABLAPL/12079/2026 ABLAPL/4859/2026	NIBARANA BEHERA VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /47 /2026 () //
402	D-ABLAPL/12086/2026 ABLAPL/4860/2026	CHANDAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	REMUNA /32 /2026 () //
403	D-ABLAPL/12174/2026 ABLAPL/4861/2026	JYOTSNARANI BHOI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RASGOBINDPUR /177 /2026 () //
404	D-ABLAPL/12172/2026 ABLAPL/4862/2026	TILAK RAJ ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /153 /2026 () //
405	D-ABLAPL/12175/2026 ABLAPL/4863/2026	SURESH KUMAR BHUYAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /122 /2026 () //
406	D-ABLAPL/12106/2026 ABLAPL/4864/2026	SHIBA DALEI @ SUBHRAJIT DALAI VS STATE OF ODISHA	KULDEEP MOHANTY VS	GANIA /50 /2026 () //
407	D-ABLAPL/12176/2026 ABLAPL/4865/2026	KANHU NANDA @ KANHU VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BUGUDA /567 /2025 () //